



HIGH COURT OF GUJARAT

Date: 05-08-2023

C I R C U L A R **No. ITC/161/2023**

ONGOING PILOT IMPLEMENTATION OF HYBRID HEARING OF CASES ON THURSDAYS TO BE EXTENDED TO ALL COURT WORKING DAYS FROM 7th AUGUST, 2023

In continuation of the circulars of this High Court No. ITC/98/2023 dtd. 13/06/2023 and No. ITC/148/2023 dtd. 26/07/2023, this is to inform all concerned that, as per approval and directions of Hon'ble the Chief Justice, pilot implementation exercise of hybrid mode of hearing of cases presently going on for causelists of Thursdays for the benches presided over by **Hon'ble Mrs. Justice Sunita Agarwal, Chief Justice** and the benches presided over by **Hon'ble Mr. Justice Biren A. Vaishnav**, is now being extended **to all Court working days of the week** starting with causelist of 7th August, 2023 onwards.

All other modalities and facilities would be as per the Standard Operating Procedure given in the aforesaid circular of the High Court No. ITC/98/2023 dtd. 13/06/2023.

Sd/-

REGISTRAR GENERAL